

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH**

CP No.060/00107/2015 & Date of decision: 12.02.2016
MAAs No.060/00685, 00522/15 &
MAAs No.060/00030, 00187/16
IN OA No.060/00838/2014

CORAM: HON'BLE MR. JUSTICE L.N. MITTAL, MEMBER (J)
HON'BLE MRS. RAJWANT SANDHU, MEMBER (A)

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1. MES No. 372824 Charanjit Singh, FGM HS
 2. MES No. 372821 Gurtej Singh, FGM HS
 3. MES No. 313289 Som Nath, FGM HS
 4. MES No. 312667 Dari Singh, FGM HS
 5. MES No. 370838 Hari Dass, FGM HS
 6. MES No. 368820 Med Ram, Electrician SK
 7. MES No. 370568 Bhora Singh, Mate
 8. MES No. 369497 Minder Ram, Mate
 9. MES No. 367509 Ram Naresh, Electrician SK
 10. MES No. 317162 Bir Bahadur, FGM
 11. MES No. 368695 Mithu Ram, Electrician SK
 12. MES No. 363764 Jagjit Singh, Electrician SK
 13. MES No. 373830 Balwinder Kumar, Mate
 14. MES No. 367710 Darshan Singh, Electrician SK
 15. MES No. 5874 Ram Lal, Mate
 16. MES No. 367724 Bhagwan Singh, Electrician SK
 17. MES No. 362881 Joginder Singh, V/Man
 18. MES No. 372822 Ajaib Singh, FGM
 19. MES No. 367712 Angrej Singh, FGM
 20. MES No. 375195 Inder Singh, Mate
 21. MES No. 373829 Sukhmander Singh, FGM
 22. MES No. 369254 Bhinder Kumar, FGM
 23. MES No. 369492 Sukhjinder Singh, FGM HS
 24. MES No. 369487 Gurdev Singh, FGM HS
 25. MES No. 372682 Gurcharan Singh, FGM
 26. MES No. 370832 Jagtar Singh, FGM
 27. MES No. 369494 Puran Singh, FGM HS
 28. MES No. 370569 Babu Singh, Electrician
 29. MES No. 366526 Harbans singh, electrician HS
 30. MES No. 370564 Ajaib Singh, FGM

31. MES No. 368694 Darshan Singh, Electrician
 32. MES No. 373831 Mangat Rai, Mate
 33. T. No. 2090 Jagir Singh, Mate
 34. MES No. 372825 Baltej Singh, Electrician HS
 35. MES No. 370565 Sardar Singh, FGM SK
 36. MES No. 367694 Rakesh Kumar, SBA
 37. MES No. 370499 Balwinder Singh, V/Man
 38. MES No. 371721 Sukhmander Singh, Mate
 39. MES No. 370570 Nek Singh, Mate
 40. MES No. 367846 Joginder Singh
 41. MES No. 370571 Gurdev Singh, V/Man
- All C/o Garrison Engineer, Faridkot.

...PETITIONERS

BY ADVOCATE: Sh. Shailendra Sharma.

VERSUS

1. Lt. Gen. J. Sikand, Engineer in Chief, Ministry of Defence, Army HQ, New Delhi.
2. Parveen Vasudeva, Garrison Engineer, Faridkot.
3. S.P. Shende, Supdt. Engineer, Commander Works Engineer, Sri Ganganagar (Rajasthan).

...RESPONDENTS

BY ADVOCATE: Sh. Sanjay Goyal.

ORDER (ORAL)

HON'BLE MR. JUSTICE L.N. MITTAL, MEMBER (J):-

MA No.060/00522/2015

The MA is allowed and exemption is granted from filing the certified copy of order Annexure A-1.

MA No.060/00685/2015

The MA is allowed and accompanying additional reply / compliance report is taken on record subject to all just exceptions.

MA No.060/00030/2016

The MA is allowed and accompanying affidavit on behalf of the respondents alongwith Annexure R-6 is taken on record subject to all just exceptions.

MA No.060/00187/2016

The MA is allowed and accompanying compliance affidavit on behalf of the respondents is taken on record alongwith Annexure MA-1 subject to all just exceptions.

CP No.060/00107/2015

Counsel for the parties have stated that order of the Tribunal has since been complied with.

2. The instant Contempt Petition is accordingly dismissed and notices issued to the respondents stand discharged.

(JUSTICE L.N. MITTAL)
MEMBER (J)

(RAJWANT SANDHU)
MEMBER (A)

Dated: 12.02.2016.

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